

Schemes to reduce consumption of Petrol

4691. SHRIMATI PREMALABAI CHAVAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the various schemes proposed or already implemented to reduce the consumption of petrol in the country;

(b) what effect have these schemes on the petrol consumption; and

(c) whether Government are considering either a total ban on operation or a heavy tax on the imported passenger cars fitted with engines above a certain horse power?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):

(a) and (b). In order to reduce the consumption of petrol following measures were taken by Government:—

(i) Price of Petrol was increased with effect from 3rd November 1973.

(ii) In November, 1973 instructions were issued to the various Offices of Government of India, State Governments and Public Sector Undertakings for curtailing the use of Government vehicles.

The overall consumption of Motor Spirit (Petrol) in the country declined by about 21.5 per cent in 1974 as compared with 1973.

(c) No such proposal is under the consideration of Central Government at present. Motor Vehicles tax on cars etc. is within the purview of State Governments.

श्री जयप्रकाश नारायण को 9 फरवरी, 1975 को जिस रेल लाइन से यात्रा करनी थी उस पर बम बिस्फोट

4692. श्री जनेश्वर मिश्र : क्या रेल मंत्री यह बताने का कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि 9 फरवरी 1975 को जयप्रकाश नारायण को जिस रेल से लखीसराय से गया तक यात्रा करनी थी उस रेल लाइन पर नवाब के निकट बम बिस्फोट हुआ था ;

(ख) यदि हा, तो तत्सम्बन्धी तथ्य क्या है ; और

(ग) इस बारे में सरकार ने क्या कार्यवाही की है ?

रेल मन्त्रालय में उपमन्त्री (श्री बृहा सिंह) : (क) जी नहीं ।

(ख) और (ग) नहीं : प्रश्न नहीं उठता ।

Companies nationalised during the last three years

4693. SHRI G. Y. KRISHNAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2156 on the 4th March, 1975 regarding nationalisation of companies and state whether the companies nationalised during that period are running at a loss or profit after the nationalisation?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): The information is being collected and will be placed on the Table of the House.

Consultancy Inquiries received by EIL from abroad

4695. SHRI S. N. MISRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Engineers India Limited have received a number of consultancy inquiries from foreign countries;

(b) if so, the names of countries and the nature of inquiries received; and

(c) which are the proposals accepted by the Engineers India Ltd.?